IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.430
CP/59/ND/2021

IN THE MATTER OF:

Braceit International LLP	…	Applicant
Versus		
ROC	…	Respondent

Order under Section 465.

Order delivered on 31.01.2023

Coram:
Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant : Mr. Saket Billa, PCS
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 01.03.2023.

Sd/-
Vishal Rana
Court Officer
Court IV

Order dated 31.01.2023
Amit Steno